GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:6871 ANSWERED ON:17.05.2012 DELICENSING OF REFINERY Tagore Shri Manicka

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Union Government has delicensed petroleum refineries and the refining capacity is likely to rise by more than 43 percent in the year 2017
- (b) if so, the details thereof;
- (c) whether the availability of crude oil is declining in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI R.P.N. SINGH)

- (a) and (b): The refinery sector has been delicensed since June, 1998 and a refinery can be set up anywhere in India by a private or public sector company depending on its techno-commercial viability. The present name plate refining capacity of the country is 213.066 Million Metric Tonnes Per Annum (MMTPA), which is projected to increase to 310.86 MMTPA by the end of 2016-17 as per the Draft Report of Working Group on Refinery for the 12th Plan.
- (c) and (d): No, Madam. The production of crude oil in the country is increasing and details of crude oil production during the last three years are as under:

Year Crude oil production in Million Metric Tonnes

2009-10 33.5 2010-11 37.7 2011-12 38.1 (Provisional)